

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 24th January, 2018.

No. LR (A) 32/92/Pt.III/450– The Governor of Meghalaya is pleased to accept the resignation dt. 10.10.2017 tendered by Miss Angelis Marwein, Assistant Public Prosecutor/Assistant Govt. Pleader, Nongstoin with effect from 10th October, 2017.

(S.K. Sangma)

Under Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/450-A, Dated Shillong, the 24th January, 2018.

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1. The Accountant General (A & E), Meghalaya, Shillong.
2. The President, High Court Bar Association, Shillong
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin.
4. All District & Sessions Judges.
5. The Secretary, Meghalaya State Law Commission, Shillong.
6. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
7. Law (B) Department.
8. The Treasury Officer, Nongstoin.
9. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
10. Guard file.

By order etc.,

Sangma

Under Secretary to the Government of Meghalaya,
Law Department.

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